

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3899
ANSWERED ON:22.08.2003
EXTERNAL COMMERCIAL BORROWINGS
PRAKASH YASHWANT AMBEDKAR

Will the Minister of FINANCE be pleased to state:

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- (a) the foreign loan that has been borrowed by the Indian companies during the last three years;
- (b) the manner in which this loan is to be repaid;
- (c) whether this loan has been taken by the companies to start new activities or to repay the existing loan to Indian financial institutions; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a) Foreign currency loans approved/ contracted under approval/automatic route during the last three years are as under:

Period	Amount (in USD million)
1. 2000-01	2837.00
2. 2001-02	2653.00
3. 2002-03	4235.00

- (b): Foreign currency loans would be repaid by borrower as per the repayment schedules.

(c) and (d) : As per ECB guidelines, borrowers can raise foreign currency loans from a internationally recognised sources for expansion of existing capacity, fresh investments and general corporate purposes including repayment of dues to Indian financial institutions/banks.